

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

1. I.A. 1721/2022

In

C.P.(IB)-1557(MB)/2017

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.07.2024**.

NAME OF THE PARTIES: F1 Info Solutions & Services Pvt. Ltd

V/s.

Apps Daily Solutions Pvt Ltd.

**Appearance**

For Liquidator : Adv.Durga Prasad Halwai i/b Jayesh Desai &  
Associates, Liquidator Mr. Dilip Jagad.

SECTION 9 OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Clarification was sought regarding the status of the F.I.R. No. 233 of 2018 under Section 420 read with 120 of I.P.C, filed against the Corporate Debtor pending with EOW. List for clarification on **30.08.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
---Sanjeet---

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)